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- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Space for 1977-78.
- (3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Atomic Energy for 1977-78. [Placed in Library. See No. LT-673/77.]

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

THE MINISTER OF HOME AF-FAIRS (SHRI CHARAN SINGH): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under subsection (2) of section 3 of the All India Services Act, 1951:—

- (1) The All India Services (Leave) Second Amendment Rules, 1977 published in Notification No. G.S.R. 815 in Gazette of India dated the 25th June, 1977.
- (2) The All India Services (Leave) Amendment Rules, 1977 published in Notification No. G.S.R. 816 in Gazette of India dated the 25th June, 1977.
- (3) The All India Services (Leave) Third Amendment Rules, 1977 published in Notification No. G.S.R. 431(E), in Gazette of India dated the 1st July, 1977.

 [Placed in Library. See No. LT-674/77.]

Annual Reports of Film and Television Institute of India, Poona and Film Finance Corporation Ltd.,

Bombay for 1976-77 and 1975-76

RESPECTIVELY AND A STATEMENT

Papers Laid

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): I beg to lay on the Table:—

- (1) A copy of the Annual Report (Hindi and English versions) on the activities of the Film and Television Institute of India, Poona, for the year 1976-77 alongwith the Audited Accounts.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Film Finance Corporation Limited, Bombay, for the year 1975-76 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above document.

[Placed in Library. See No. LT-675/77.]

DETAILED DEMANDS FOR GRANTS, 1977-78 OF THE MINISTRY OF SUPPLY AND REHABILITATION.

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the